

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 817**

TO BE ANSWERED ON THURSDAY, 03rd December, 2015

ONLINE VOTING FACILITY

817. SHRI PINAKI MISRA:
SHRI BHARATHI MOHAN R.K.:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to introduce online voting facility in various elections including local body elections in the country particularly in view of the difficulties faced by the Armed Forces and Para Military Force personnel in casting their votes;
- (b) if so, the details and the present status thereof; and
- (c) if not, the other steps taken/being taken by the Government to resolve the aforesaid problems?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI D.V. SADANANDA GOWDA)**

(a) to (b): No, Madam.

(c): In addition to normal modes of voting, a proposal is under consideration of the Government to introduce e-postal ballot system for Armed Forces Personnel and overseas electors which envisagestransmission of blank postal ballot paper electronically and thereafterreturn of the same by the registered post.